

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 543 of 2020

In the matter of:

Metro Cash & Carry India Pvt. Ltd.

....Appellant

Vs.

NWCC Supply Chain Solutions Pvt. Ltd.

....Respondent

Present:

Appellant: Mr. Arun Kathpalia, Senior Advocate with Mr. Sayobani Basu, Advocate

Respondent: Mr. Gagan Chhabra and Mrs. Ruhi Chhabra, Advocates.

Company Appeal (AT) (Insolvency) No. 545 of 2020

In the matter of:

Metro Cash & Carry India Pvt. Ltd.

....Appellant

Vs.

North West Carrying Company LLP

....Respondent

Present:

Appellant: Mr. Arun Kathpalia, Senior Advocate with Mr. Sayobani Basu and Ms. Roopali Singh, Advocates

Respondent: Mr. Gagan Chhabra and Mrs. Ruhi Chhabra, Advocates.

Contd/-.....

ORDER
(Through Virtual Mode)

16.07.2020: Reply affidavits have been filed in both the appeals. Learned counsel for the Appellants are permitted to file rejoinder. Let the same be filed within 10 days.

List both the appeals 'for admission (after notice)' on 18th August, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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